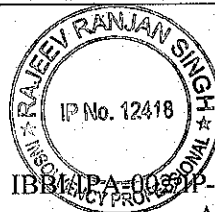


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR DBG LEASING AND HOUSING
LIMITED OPERATING IN REAL ESTATE LEASING, AT DELHI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	DBG Leasing And Housing Limited
2.	Address of the registered office	C-88, Gali No. 8, Jyoti Colony, Shahdara, New Delhi - 110032
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	CD was into investment activity and presently strike off from ROC
6.	Quantity and value of main products/ services sold in last financial year	N.A, Since company is Strike Off since 2019
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought through email at: dbglhlttd.abc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email at: dbglhlttd.abc@gmail.com
10.	Last date for receipt of expression of interest	31.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	09.02.2023
12.	Last date for submission of objections to provisional list	14.02.2023
13.	Process email id to submit EOI	dbglhlttd.abc@gmail.com



Rajeev Ranjan Singh
Rajeev Ranjan Singh
Resolution Professional

IBBI/PA-0083/P-N00707/2018-2019/12418
AFA valid upto: 06.11.2023

IBBI Reg. address: Flat No. 14049, 16 Avenue,
Gaur City-2, Greater Noida West,
Gautam Buddha Nagar, Uttar Pradesh – 201310
dbglhlttd.abc@gmail.com, rajeevranjan6476@gmail.com

Date: 15.01.2023
Place: NOIDA, U.P.